


GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 13th June, 2014.

No. LJ(A) 77/2000/Pt/51 – For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Smti Kerpa Meida Lyngdoh Nongbri, Chief Judicial Magistrate, as the Assistant to Deputy Commissioner, West Khasi Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest her with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within the West Khasi Hills District including Mairang (Civil) Sub-Division with immediate effect.


(L.M. Sangma)

Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt/51-A

Dated, Shillong the 13th June, 2014.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate Generals, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification No. HCM.II/141/2014/1699A dated 11-06-2014.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. Smti. B. Mawrie, District & Sessions Judge, Nongstoin.
8. Smti Kerpa Meida Lyngdoh Nongbri, Chief Judicial Magistrate, Nongstoin.
9. The Director General of Police, Meghalaya, Shillong.
10. Deputy Commissioner, West Khasi Hills District, Nongstoin.
11. The Superintendent of Police (CBI/ACB), Shillong.
12. The Superintendent of Police, West Khasi Hills District, Nongstoin.
13. Sub-Divisional Officer, Mairang (Civil) Sub-Division, Mairang.
14. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
15. Government Pleader/ Public Prosecutor, Nongstoin.
16. Treasury Officer, Nongstoin.
17. Home (Police) Department).
18. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
19. All Deputy Commissioner's.
20. Personnel (A) Department.
21. Law (B) Department.
22. Personal file of the officer.
23. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department Web Site.
24. Guard file.

By Order etc.,


Secretary to the Government of Meghalaya,
Law Department.